

National Company Law Tribunal

Allahabad Bench

CP NO. 100/MD/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE COMPANY: Proview Rishabh Infra Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 378/398 of the Companies act of 1956

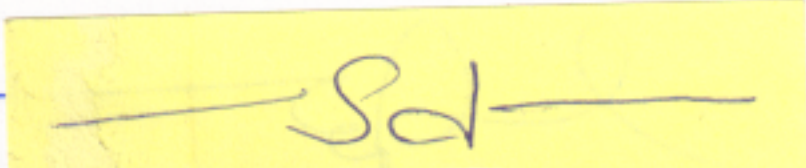
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Siddharth Singhal	Advocate	Petitioner	S. Singhal
2.	MR. ARUN SAXENA	ADV	{ Rec. 1 to 3	Nalini
3.	MS. NALINI	ADV		

CP No.100/2013

At the request of the counsel for both the parties, the date of final hearing is adjourned on 8th September, 2017.

The matter is listed on 8th September, 2017.

Date: 02.08.2017


Shri H.P. Chaturvedi (Member (Judicial))

Typed by
P.K.Jyoti